

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 15th day of September 1998.

Original Application no. 438 of 1993.

Hon'ble Mr. S. Dayal, Administrative Member
Hon'ble Mr. S.K. Agrawal, Judicial Member

1. Shri Indresh Kumar, S/o Shri Ayodhya Prasad
2. Shri Rakesh Kumar, S/o Shri N.K. Singh
3. N.K. Chahal, S/o Shri Dr. Har Prasad
4. Ram Prasad, S/o Shri Ram
5. Ram Barat Ram, S/o Chura Ram
6. A.K. Mourya, S/o S.R. Mourya
7. R.N. Roy, S/o Late Lakhji Roy
8. P.K. Mourya, S/o M.L. Mourya
9. Bua Ditta, S/o Haveli Ram
10. Amar Singh, S/o Baldeo Singh
11. R.K. Garnal, S/o Yogendra Pal
12. Rajesh Kumar, S/o Not Ram
13. Shaitan Singh, S/o Kishan Lal
14. S.M. Verma, S/o Jay-nath Verma
15. D.K. Singh, S/o K.P. Singh
16. H.R. Sgarma, S/o R.K. Sgarma
17. S.V.R. Reddy, S/o S.S. Reddy
18. K.D. Bibhuti, S/o R.S. Bibhuti
19. Rajesh Sharma, S/o P.C. Sharma
20. Jagpal Kaushik, S/o S.P. Sharma
21. Shyam Behari, S/o Lakhan Prasad
22. Udaivir Singh, S/o M.L. Singh
23. Prem Chand, S/o Kripa Ram
24. Yogesh Kumar, S/o Bhela Singh
25. N.N. Joshi, S/o S.N. Joshi
26. Mahendra Singh, S/o R. Singh
27. Awadh Mittal, S/o S.K. Mittal
28. P.K. Manjhi, S/o Late G.N. Manjhi
29. Kanhaiya Lal, S/o Thakur Ram Das
30. Mukesh Kumar S/o Late Lekh Raj
31. V.K. Arora, S/o H.R. Arora
32. Rajeev Varshnay, S/o K.C. Varshnay

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33. P.K. Gupta, S/o Ram Pal
All the employees of Opto Electronics Factory Dehradun.

... Applicant

C/A Shri S.N. Tiwari

Versus

1. General Manager Opto Electronics Factory Dehradun.
2. General Manager Opto Electronics Factory Raipur, Dehradun.
3. The General Secretary Central Executive Kanpur.
4. The Director of Estate New Delhi.

.... Respondents

C/R Shri C.S. Singh.

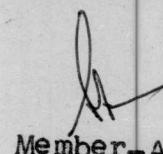
ORDER

Hon'ble Mr. S. Dayal, Member-A.

In this O.A. the applicants have sought a direction to the respondents to allow type III quarters in favour of the applicants, who are senior to OFD employees.

2. Learned counsel for the respondents has filed Misc. Appl. no. 2842/98 for dismissal of the O.A. as infructuous. He has annexed an affidavit in the MA in which it has been mentioned that all the 33 applicants have been allotted quarters in the factory by OFD Dehradoon. Learned counsel for the respondents states at bar that all the quarters are type III. In view of the submission made by the learned counsel for the respondents orally as well as in affidavit, the O.A. is dismissed as having become infructuous.


Member-J


Member-A

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